

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA No. 2191/93

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New Delhi this the 7th day of April, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman(A)  
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

In the matter of

Sh. S. L. Bansal  
S/O Late Sh. Lalta Prasad  
Assistant (Accounts and Statistics)  
Ministry of Food,  
Directorate of Sugar,  
Krishi Bhawan, New Delhi.

..Applicant

(None for the applicant)

Versus

1. Union of India through Secretary  
Ministry of Food, Krishi Bhawan,  
New Delhi.
2. Joint Secretary (Sugar)  
Ministry of Food, Krishi Bhawan,  
New Delhi.
3. Chief Director (Sugar)  
Directorate of Sugar,  
Krishi Bhawan, New Delhi.
4. Administrative Officer,  
Directorate of Sugar,  
Gallery No. 11, Jamnagar House,  
Shahjehan Road, New Delhi.
5. Sh. H. N. Chandra Shekhar,  
Research Assistant (Sork Study Unit),  
Ministry of Food, Krishi Bhawan,  
New Delhi.
6. Shri Arvind Kumar  
Section Officer (Accounts and Statistics),  
Directorate of Sugar, Krishi Bhawan,  
New Delhi.
7. Shri S. L. Tamta,  
Inspecting Officer (Sugar),  
Directorate of Sugar, Krishi Bhawan,  
New Delhi.

.. Respondents

(None for the Respondents)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman(A)

This OA has been on Board since 17.3.99 and applicant  
cannot therefore legitimately complain that he was not aware  
that it might come up for hearing today.

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2. This case was listed at Serial No.4 of the regular list with the caption that the cases of the year 1993 and earlier would not be adjourned.

3. No rejoinder to respondents reply have been filed either.

4. In the absence of the applicant or his counsel, this OA is dismissed for default and non prosecution.

Lakshmi  
(Smt. Lakshmi Swaminathan)  
Member(J)

Adige  
(S.R. Adige)  
Vice Chairman(A)

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